

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4575
TO BE ANSWERED ON: 19.03.2026

POLICY OF QUALITY CONTROL ORDERS FOR MSMEs

4575. DR. THIRUMAVALAVAN THOLKAPPIYAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has announced any policy of Quality Control Orders for Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof; and
- (b) whether any time frame is fixed for the adoption of such policy by the MSMEs and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) and (b): The Ministry of Micro, Small and Medium Enterprises, Government of India, has not announced any specific policy on Quality Control Orders (QCOs) for Micro, Small and Medium Enterprises (MSMEs). Hence, the question regarding fixation of any time frame for adoption of such policy does not arise.

However, The Government of India through Bureau of Indian Standards (BIS), Department of Consumer Affairs, Ministry of Consumers Affairs, Food & Public Distribution implements, Quality Control Orders (QCOs) issued by the line Ministries with exemptions/relaxations for MSMEs, to ensure that Quality Control Orders (QCOs) do not disrupt domestic production. Some of the key relaxations and exemptions are as below:

- Additional time for Micro and Small Enterprises (MSEs): 6-month extension for micro enterprises and 3-month extension for small enterprises.
- Exemption for imports by domestic manufacturers for producing export-oriented products.
- Exemption for import of up to 200 units for Research & Development purposes.
- Provision for clearance of legacy stock (manufactured or imported before implementation) within six months from the effective date.
